

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT  
KARKARDOOMA COURTS: DELHI

ORDER

Sh. Arun Sukhija, Additional Sessions Judge-03, East District, Karkardooma Courts Complex, Delhi is hereby authorized to sign all the applications pertaining to Notary & Experience/Character Certificate of Advocates at Karkardooma Court Complex.



(Deepak Jagotra)

Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi

No. 0530-0539/D& SJ (East)/KKD/Delhi

Dated 19/10/2022

Copy forwarded for information/necessary action :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge (North-East), Karkardooma Courts, Delhi.
5. Concerned Judicial Officer, Karkardooma Courts, Delhi.
6. The Officer Incharge, Judicial Branch, East District, Karkardooma Courts, Delhi.
7. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
8. For uploading on LAYERS.
9. PS/Reader to the undersigned.
10. The concerned file.



Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi

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